

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4038- JK (LD) of 2026

DATED:- 30 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

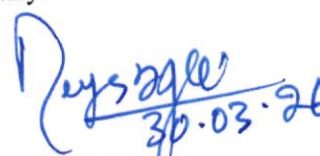
Commissioner/Secretary to Government

No:- LAW-OIC/3/2026

Dated:-30.03.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation, Srinagar/ Jammu.
8. Law Officer concerned.
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 4038 – JK (LD) of 2026 dated 30.03.2026

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	CCPs No. 354	2019	Syeeda Begum	Qazi Akhter	DPO Doda
2	LPA No. _____	2026	UT of J&K Vs Tahira Naseem	Harpal Singh	DPO Rajouri
3	LPA No. _____	2026	UT of J&K Vs Tahira Naseem	Harpal Singh	DPO Rajouri
4	LPA No. _____	2026	UT of J&K Vs Anjali Koul	Pankaj Anand	DPO Jammu
5	WPC No. 120	2026	Aliya Bano	Kuldeep Kumar	CDPO Inderwal
6	WPC No. 237	2026	Prakisha Thaker	Ishtayaq Ahmad	CDPO Gandoh
7	WPC No. 464	2026	Razia Bano	Pankaj Kumar	CDPO Thathri
8	WPC No. 480	2026	Rubina Akhter	Kishor Kumar	CDPO Gundna
9	WPC No. _____	2026	Krishna Devi		
10	WPC No. 3202	2025	Naseema Akhter	Mohd Nissar	CDPO Mendhar
11	WPC No. 2880	2025	Rabia Shabnum	Kuldeep Kumar	CDPO Marwah
12	WPC No. 1295	2016	Maniza Khatoon	Nirja Matoo	CDPO Mahore
13	WPC No. 540	2026	Farhana Bano	Farhat Shamim	CDPO Bhaderwah
14	WPC No. 324	2026	Mehvish Mehmood	Akshar Kotwal	CDPO Jammu

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